

**CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, 234/4 A.J.C Bose Road Nizam Palace Kolkata**

ORDER SHEET

COURT NO. : 1

08.01.2021

C.P.C/350/17/2020

O.A./350/1044/2019

MD IKBAL HOSSAIN

-V/S-

MR SUNIL BARTHWAL

ITEM NO:66

FOR APPLICANTS(S) Adv. : Mr. G. C. Chakraborty

FOR RESPONDENTS(S) Adv.: Mr. S. C. Prasad

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Notes of The Registry	Order of The Tribunal
	<p>Heard ld. counsel for petitioner and alleged contemporaries.</p> <p>Ld. counsel for petitioner submits that in compliance of the direction of this Tribunal, the Appellate Authority has passed the order which give a fresh cause of action.</p> <p>Accordingly, CPC is dropped.</p> <p>Notices, issued, if any, are also discharged.</p> <p>Petitioner is given liberty to challenge the order of Appellate Authority, if he further aggrieves.</p> <div style="text-align: center;">  (TARUN SHRIDHAR) MEMBER(A) </div> <div style="text-align: right;">  (BIDISHA BANERJEE) MEMBER (J) </div> <p>pd</p>